

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 422 of 1996.

Wednesday this the 12th day of June 1996.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Smt. I.K. Vilasini,
Illikkatt House,
Ochanthuruth,
S. Puthuvype P.O.,
Ernakulam District.

.. Applicant

(By Advocate Shri N. Nagaresh/Shri M.P.Krishnan Nair)

Vs.

1. Union of India, represented by
the Secretary,
Department of Space,
Bangalore.
2. Vikram Sarabhai Space Centre,
(V.S.S.C.),
represented by the
Administrative Officer,
Veli Research Complex,
Thiruvananthapuram - 685 022. .. Respondents

(By Advocate Shri C.N. Radhakrishnan, (for R.1&2)

The application having been heard on 12th June 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN.

Applicant seeks to quash A-4 order
rejecting her application for the post of Safaiwala.

According to applicant the process of interview was not meaningful and the questions put to her were not relevant. We asked counsel for applicant to indicate model questions that could be put while interviewing a candidate for the post of Safaiwala. He was unable to give us any model questions.

2. We called for the records relating to the selection. We find that the interview board consisted of eight members, that each granted marks to each of the candidates and then the candidate who secured highest marks was chosen. We do not find any vice in the process of selection. No grounds are made out for interference and we dismiss the application. No costs.

Wednesday this the 12th day of June 1996.

P. Venkatakrishnan
P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN